मोदी नगर में लाठी प्रहार

*435. श्री रामस्वरूप विद्यार्थी :
श्री स्वतंत्र सिंह कोठारी :
श्री के० एम० अब्राहम :
श्री मुहम्मद इस्माइल :
श्री प्रकाशवीर शास्त्री:

क्या गृह-कार्य मन्त्री 26 जुलाई, 1968 के तारांकित प्रश्न संख्या 139 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या मोदी नगर में मजदूरों पर किये गये लाठी प्रहार के बारे में सरकार को जांच आयोग का प्रतिवेदन प्राप्त हो गया है ;

(ख) यदि हां, तो उस प्रतिवेदन की मुख्य बातें क्या है ;

(ग) इस सम्बन्ध में सरकार द्वारा क्या कार्यवाही की गई है ; और

(घ) यदि अभी तक प्रतिवेदन प्राप्त नही हुआ है, तो विलम्ब के क्या कारण हैं ?

गृह-कार्य मन्त्री (श्री यशवन्तराव चव्हाण) (क) से (ग). आयोग ने राज्य सरकार को अपना प्रतिवेदन प्रस्तुत कर दिया है जो अब उनके विचाराधीन है ।

(घ) प्रश्न नहीं उठता ।

Investigation into Gold Donated to National Defence Fund in Beawar

*436. SHRI ONKAR LAL BERWA :
SHRI D. C. SHARMA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Central Vigilance Commission has submitted its report regarding Gold donated to the National Defence Fund in Beawar, Rajasthan ;

(b) if not, the reasons for the delay ; and

(c) when the report is likely to be received by Government ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) No enquiry in this connection has been made by the Central Vigilance Commission.

(b) and (c). Do not arise.

Bridge at Gothmi Ghat (Bihar)

*437. SHRI VISHWA NATH PANDEY : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) the progress made so far in regard to the construction of a bridge over the Choti Gandak river at Gothmi Ghat (Bihar) which will connect the States of Bihar and Uttar Pradesh ;

(b) the total amount of expenditure on such construction ;

(c) when the bridge will be opened for the traffic ?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) : (a) The bridge proper has already been constructed. Now only load test remains and it is expected to be completed shortly.

(b) Rs. 22.97 lakhs on the bridge proper so far.

(c) The bridge can be opened for traffic only after the completion of the approach roads to the bridge on both Bihar and Uttar Pradesh sides. The approach road on the Bihar side is expected to be completed by January 1969, as intimated by the State Government. The U. P. side approach road is being constructed by the State Government but there has been some delay because of some difficulty in the acquisition of land for a part of the road.

Abolition of Tax on Professions, Trades and Callings in Chandigarh

*438. SHRI SHRI CHAND GOYAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received some representation from the citizens of Chandigarh for the abolition of tax on professions, trades and callings in the Union Territory ; and

(b) if so, the action taken or proposed to be taken by Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes ; Sir.

(b) Government did not agree to abolish the tax.

Finalisation of Work of A. R. C.

*439. SHRI MANIBHAI J. PATEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the amount of work yet to be completed by the Administrative Reforms Commission ; and

(b) by what time the work is likely to be finalised, the final report submitted and the Commission wound up ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) The Administrative Reforms Commission intends to report on the following areas of administration :

(1) Centre-State Relationships.

(2) Personnel Administration.

(3) Administration at the State Level.

(4) District Administration.

(5) Agricultural Administration.

In addition, the Commission intends to report on certain specific organisations.

(b) The Commission has not intimated the date by which its work would be finalised. However, it is anxious to do so as early as possible.

'लैंड्स एण्ड पीपल्स-खंड 4' में प्रकाशित भारत का मानचित्र

*440. श्री मधु लिमये : क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दक्षिण पूर्व एशिया के बारे में लिखी गई अमरीकी भूगोल की पुस्तक 'लैंड्स एण्ड पीपल्स,' खण्ड 4 में प्रकाशित भारत के मान-चित्र में काश्मीर राज्य क्षेत्र को काले रंग में दिखाया गया है और उसका अस्तित्व भारत में नहीं दिखाया गया ;

(ख) क्या यह भी सच है कि मैसर्स स्टैंडर्ड लिटरेचर कम्पनी (प्राइवेट) लिमिटेड, संगम भवन, कोलाबा, बम्बई 5 उपरोक्त पुस्तक के वितरक है ।

(ग) यदि हां, तो इस आपत्तिजनक पुस्तक के बारे में सरकार द्वारा क्या कार्यवाही की जा रही है ; और

(घ) क्या सरकार का विचार इस पुस्तक को जब्त करने तथा इसके प्रकाशक के विरुद्ध मुकदमा चलाने का है ?

गृह-कार्य मन्त्रालय में राज्य मन्त्री (श्री विद्या चरण शुक्ल) : (क) से (ग). ग्रोलियर इन्कारपोरेटेड, न्यूयार्क द्वारा प्रकाशित 1965 अंक ' लैंड्स एण्ड पीपल्स" नामक श्रेणी-माला के 300 सेटों के कलकत्ता की मेसर्ज स्टैण्डर्ड लिटरेचर कम्पनी (प्राइवेट) लिमिटेड द्वारा आयात के बारे में सूचना मिली थी । सीमा-शुल्क प्राधिकारियों को श्रेणी-माला के खंड I और iv में शामिल आपत्तिजनक समस्त मान-चित्रों को आयात की अनुमति देने से पहले काला करने के अनुदेश जारी किये गये थे । प्रकाशकों से भी मामले पर बातचीत की गई थी जो आगामी अंकों में मानचित्रों को सही करने के लिये सहमत हो गए थे ।

(घ) जी नहीं, श्रीमान् ।

List of Personal Property of Ex-Rulers

*441. SHRI NITIRAJ SINGH CHAUDHARY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Rules of former Indian States had to submit list of their personal property ;

(b) whether any date was fixed by which the above were to be submitted and, if so, by what date ; and

(c) whether the above date was ever revised and, if so, the revised ceiling date ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) and (b). According to the provisions made in the Merger Agreements and Covenants execut-by the Rulers of the former Indian States, the Rulers were required to furnish by a